

DIVISION BENCH  
COURT - I

**P-105**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/75(KB)2024  
IA(I.B.C)/1224(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

IN THE MATTER OF	IDBI BANK LTD VS MANNOJ KUMAR JAIN
UNDER SECTION	SECTION 95(1)

**Appearance via video conference/physically**

For Financial Creditor

Mr. Debasish Chakrabarti, Adv.  
Mr. Snehasish Chakraborty, Adv.  
Mr. Saubhik Chowdhury, Adv.  
Ms. Prarthana Singha Roy, Adv.

For the Respondent

Mr. Rajarshi Banerjee, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the parties states that the talks of settlement are going on between the parties
3. Ld. Counsel for the respondent submits that 10% payment has already been made.
4. Post this matter on **21.08.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)